

**R.O.C.No.15425-A/2013-B2**

**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 243 / 2013**

The Government in G.O.Ms.No.431, Home (Courts.II) Department, dated 01.08.2011, have issued orders sanctioning the constitution of a Special Court to conduct exclusive trial of Land Grabbing cases at Cuddalore in Cuddalore District in the cadre of Civil Judge.

Thiru L.Robert Kennedy Ramesh, Judicial Magistrate, Additional Mahila Court, Cuddalore is transferred and posted as Special Judicial Magistrate, Special Court for exclusive trial of Land Grabbing cases at Cuddalore in Cuddalore District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 20.12.2013**

**Sd/- P.KALAIYARASAN**  
**REGISTRAR GENERAL**